NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-478(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s. IFCI Vs. M/s Hi Point Investment & Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Kush Chaturvedi & Mr. Somay, Advocates for

the Petitioner

For the Respondent (s) : Mr. Manoj K. Singh, Mr. Vijay K. Singh and

Mr. Vineet Arora, Advocates

ORDER

Ld. Counsel for the Petitioner submits that he has removed the objections.

A copy be supplied to the opposite counsel.

To come up on 14th December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)